



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Police Department

ലേലപ്പരസ്യം

(1)

നമ്പർ ഇ1(എ)-1151/2018/റ്റി. 2018 ജൂലൈ 17.

തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ അധീനതയിൽ തിരുവനന്തപുരം റൂറൽ എ. ആർ. ക്യാമ്പ് കോമ്പൗണ്ടിൽ സൂക്ഷിച്ചിട്ടുള്ള വകുപ്പ് വാഹനങ്ങളുടെ താഴെപ്പറയുന്ന സ്പെയർ പാർട്ട്സുകൾ, ടയറുകൾ, ട്യൂബുകൾ, ബാറ്ററികൾ, വേസ്റ്റ് ഓയിൽ മുതലായവ 21-8-2018-ാം തീയതി രാവിലെ 11 മണിക്ക് പരസ്യമായി ലേലം ചെയ്തുകൊടുക്കുവാൻ നിശ്ചയിച്ചിരിക്കുന്നു.

(1)	(2)	(3)
7	215/75 R 15	130
8	9.00 × 20	12
9	7.50 × 16	20
10	3.25/19, 300/18, 2.75/18, 2.50/18	42
Total		398

Unserviceable Tubes

Unserviceable Tyres		
Sl. No.	Size	No. of Tyres
(1)	(2)	(3)
1	185/85 R 16	64
2	6.00 × 16	42
3	205/65R 15	56
4	4.50 × 12	5
5	195/70 R 14	4
6	195/80 R 15, F75/15	23

Sl. No.	Size	No. of Tubes
1	185/85 R 16, 6.00/16	55
2	205/65 R 15, 215/75 R 15	6
3	7.50 × 16	4
4	3.25/19, 3.00/18, 2.75/18	41
5	900/20	3
6	185/80 R 14	4
Total		113

Unserviceable Spare Parts			(1)	(2)	(3)
<i>Sl. No.</i>	<i>Name of Item</i>	<i>Quantity</i>			
(1)	(2)	(3)			
1	Radiator tank	3	39	Cable	12
2	Motor cycle box	8	40	Flux wheel pipe	3
3	Escher door assembly	2	41	Valve door packing	3
4	Foot board	6	42	Gasket	6
5	Ambassador sunshade	1	43	Tale lamp light glass	5
6	Head light assembly	17	44	Radiator whose	9
7	Bumper piece	2	45	Tie rod end boot	4
8	Tale light glass	1	46	Centre joint boot	3
9	Tale light	6	47	Brake bucket	15
10	Side glass net	15	48	Front suspension bush	41
11	Tale lamp net	9	49	Shack absorber bush	18
12	Metal rope	1	50	Front suspension bush kit	8
13	Diesel tank	1	51	Jeep seat pipe bush	23
14	Front glass grill	4	52	Mud flap	3
15	Rear glass grill	1	53	Air filter	4
16	Beacon light	1	54	Diesel filter	7
17	Side glass grill	16	55	Oil filter	3
18	Tale light guard	10	56	AC radiator (condenser)	1
19	Bullet handle cover	2	57	Radiator	1
20	Side door glass assembly	1	58	Glass winder	5
21	Water carrier stand	4	59	Booster	1
22	Motor cycle silencer	1	60	Fan leaf	1
23	Innova bumper	1	61	Water pump assembly	4
24	Invader metal mudguard piece	1	62	Chain sprocket	4
25	Invader fiber mudguard piece	14	63	Shack absorber	6
26	Dash board box	1	64	Starter assembly	2
27	P A system hone	4	65	Wiper motor	3
28	Wheel cup	1	66	Master cylinder	9
29	Head light covering piece Sumo	2	67	Silencer pipe	1
30	Bumper piece jeep	1	68	Head light ring	1
31	Side grill frame	2	69	Oil seal	22
32	Seat fixing pipe	2	70	Joint pipe with star & cup	1
33	Pipe frame	1	71	Tie rod end	67
34	Mahindra board sheet	1	72	Ball bearing	16
35	Wiper blade	15	73	Brake shoe	17
36	Glass beading	6	74	Ball joint	74
37	Fan belt	10	75	Release bearing	10
38	Timing belt	5	76	Horn	4
			77	Clutch spring	19
			78	Bell crank pipe	2

(1)	(2)	(3)
79	Brake pad	108
80	Ignition switch	1
81	Solenoids switch	3
82	Speedometer	1
83	Wheel cylinder	7
84	Joint star and cup	7
85	Joint star	9
86	Starter bendex	2
87	Engine pulley	1
88	Spring metal bush	12
89	Joint teeth	1
90	Gear box top gear wheel	1
91	Engine foundation	2
92	Gear box foundation	2
93	Shack absorber foundation	2
94	Silencer mouth piece	1
95	Clutch fork	1
96	Bearing sleeve	13
97	Rotor	2
98	Clutch pressure plate	15
99	Clutch disc	32
100	Piston sleeve	11
101	Spring plate	5
102	Fly wheel ring	2

തുകയും നിയമാനുസൃത നികുതിയും ചേർത്ത് ലേലം ഉറപ്പിച്ചുകൊണ്ടുള്ള ഉത്തരവ് ലഭിച്ചാലുടൻതന്നെ അടയ്ക്കേണ്ടതുമാണ്.

പ്രസ്തുത നിബന്ധനകൾക്ക് വിപരീതമായി ലേലം കൊണ്ടയാൾ നിലകൊള്ളുകയാണെങ്കിൽ ടിയാൻ അടച്ച തുക സർക്കാരിലേക്ക് മുതൽകൂട്ടുന്നതും പുനർലേലം നടത്തുന്നതുമായിരിക്കും. പുനർലേലത്തിൽ എന്തെങ്കിലും നഷ്ടം സംഭവിക്കുകയാണെങ്കിൽ ആയത് ടിയാനിൽ നിന്നും ഈടാക്കുന്നതും മുൻ തുകയേക്കാൾ കൂടുതൽ കിട്ടിയാൽ ആയതിന്മേൽ ടിയാന് യാതൊരുവിധ അവകാശവും ഉണ്ടായിരിക്കുന്നതുമല്ല. ലേലം കഴിഞ്ഞാലുടൻ ലേലത്തിൽ പങ്കെടുത്തവരുടെ നിരതദ്രവ്യം ലേലം കൊണ്ടയാളുടെ ഒഴികെ തിരിച്ചു നൽകുന്നതാണ്. മേൽപറഞ്ഞ സാധനങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ എ. സി. എ. ആർ.-ന്റെ അനുവാദത്തോടെ രാവിലെ 10-നും 5-നും ഇടക്ക് പരിശോധിക്കാവുന്നതാണ്. യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ഈ ലേലം ദ്വാരകുന്നതിനും അസ്ഥിരപ്പെടുത്തുന്നതിനുമുള്ള അധികാരം തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

(2)

നമ്പർ ഇ1 (എ)-51609/2017/റ്റി. 2018 ജൂലൈ 25.

തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ അധീനതയിൽ തിരുവനന്തപുരം റൂറൽ എ. ആർ. ക്യാമ്പ് കോമ്പൗണ്ടിൽ സൂക്ഷിച്ചുവരുന്നതും പോലീസ് വകുപ്പിന് ഇപ്പോൾ ഉപയോഗപ്രദമല്ലാത്തതുമായ താഴെപ്പറയുന്ന 25 ഡിപ്പാർട്ടുമെന്റ് വാഹനങ്ങൾ 6-9-2018-ാം തീയതി പകൽ 11 മണിക്ക് തിരുവനന്തപുരം റൂറൽ എ. ആർ. ക്യാമ്പ് കോമ്പൗണ്ടിൽവെച്ച് പരസ്യമായി ലേലം ചെയ്തു കൊടുക്കുന്നതാണ്.

ക്രമ നമ്പർ	വാഹന വിവരം	ഇനം	മോഡൽ	നിരതദ്രവ്യം
(1)	(2)	(3)	(4)	(5)
1	KL 01 AM 401	D/Jeep	2006	3,500
2	KL 01 X 9107	D/Jeep	2002	4,500
3	KL 01 AN 440	Tata Sumo	2006	3,000
4	KL 01 AN 259	Tata Sumo	2006	3,000
5	KL 01 AM 387	D/Jeep	2006	3,000
6	KL 01 AQ 4410	Tavera	2007	10,000
7	KL 01 AQ 4406	Tavera	2007	10,000
8	KL 01 AM 127	D/Jeep	2006	7,000
9	KL 01 AG 9421	D/Jeep	2004	4,500
10	KL 01 AQ 4460	Tavera	2007	10,000
11	KL 01 X 9737	Hero Honda CD 100	2002	125
12	KL 01 X 9959	Tata 709 Mini Bus	2002	5,500
13	KL 01 AA 4502	D/Jeep	2003	3,000
14	KL 01 X 9960	Tata 709 Mini bus	2002	5,500
15	KL 01 AD 6951	D/Jeep	2004	4,000
16	KL 01 X 9744	Hero Honda CD 100	2002	170

ടി ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേല ദിവസം കൃത്യസമയത്ത് നേരിട്ട് ലേലസ്ഥലത്ത് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരു മണിക്കൂർ മുൻപ് നിരതദ്രവ്യമായി 3,930 കെട്ടിവയ്ക്കേണ്ടതുമാണ്. ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർക്ക് സീൽ ചെയ്ത ദർഘാസുകൾ നേരിട്ടോ തപാൽമാർഗ്ഗമോ 20-8-2018-ാം തീയതി 4 മണിക്ക് മുൻപായി തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ ഓഫീസിൽ കിട്ടുന്ന വിധം നൽകാവുന്നതാണ്. ദർഘാസിനൊപ്പം ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ നിന്നും ജില്ലാ പോലീസ് മേധാവി, തിരുവനന്തപുരം റൂറലിന്റെ പേരിൽ മറാവുന്ന നിശ്ചിത തുകയ്ക്കുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസുകൾ ലേലത്തിനുശേഷം പങ്കെടുക്കുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും യുക്തമെന്ന് തോന്നുന്നപക്ഷം ലേലത്തിലോ ദർഘാസിലോ ഏതിലാണോ തുക കൂടുതൽ ആയതിന് ലേലം താൽക്കാലികമായി സ്ഥിരപ്പെടുത്തുന്നതുമായിരിക്കും. ഇപ്രകാരം ലേലം ഉറപ്പിച്ചുകിട്ടുന്നവർ ലേല/ദർഘാസ് തുകയുടെ പകുതി (നിശ്ചിത നിരതദ്രവ്യം ഒഴികെ) ലേല സ്ഥലത്ത് വെച്ചുതന്നെ അടയ്ക്കേണ്ടതും ബാക്കി

(1)	(2)	(3)	(4)	(5)
17	KL 01 X 9184	D/Jeep	2002	1,000
18	KL 01 X 9748	Hero Honda CD 100	2002	120
19	KL 01 AQ 7275	Bolero Invader	2007	5,000
20	KL 01 AQ 8205	Bolero Invader	2007	5,000
21	KL 01 AQ 7050	Bolero Invader	2007	5,000
22	KL 01 X 9747	Hero Honda CD 100	2002	120
23	KL 01 X 9740	Hero Honda CD 100	2002	150
24	KL 01 X 9738	Hero Honda CD 100	2002	150
25	KL 01 AU 4195	Tavera	2008	11,000

ലേലത്തിൽ പങ്കെടുക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ലേലദിവസം കൃത്യസമയത്ത് നേരിട്ട് ലേല സ്ഥലത്ത് ഹാജരാകേണ്ടതും ലേലം തുടങ്ങുന്നതിന് ഒരു മണിക്കൂർ മുമ്പ് നിശ്ചിത നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്.

മേൽപ്പറഞ്ഞ ലേലത്തിന് മുദ്രവച്ച ദർഘാസുകളും സ്വീകരിക്കുന്നതാണ്. സിൽ ചെയ്ത ദർഘാസുകൾ നേരിട്ടോ തപാൽമാർഗ്ഗമോ 5-9-2018-ാം തീയതി 4 മണിക്ക് മുൻപായി തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയുടെ ഓഫീസിൽ കിട്ടുന്നവിധം നൽകാവുന്നതാണ്. ദർഘാസിനൊപ്പം ഏതെങ്കിലും ദേശസാൽകൃത ബാങ്കിൽ നിന്നും ജില്ലാ പോലീസ് മേധാവി തിരുവനന്തപുരം റൂറലിന്റെ പേരിൽ മാരാവുന്ന നിശ്ചിത തുകയ്ക്കുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസുകൾ ലേലത്തിനുശേഷം പങ്കെടുക്കുന്നവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും യുക്തമെന്ന് തോന്നുന്നപക്ഷം ലേലത്തിലോ ദർഘാസിലോ ഏതിലാണോ തുക കൂടുതൽ ആയതിന് ലേലം താൽക്കാലികമായി സ്ഥിരപ്പെടുത്തുന്നതു മായിരിക്കും.

ഇപ്രകാരം ലേലം ഉറപ്പിച്ചു കിട്ടുന്നവർ ലേല/ദർഘാസ് തുകയുടെ പകുതി (നിശ്ചിത നിരതദ്രവ്യം ഒഴികെ) ലേലസ്ഥലത്ത് വച്ചുതന്നെ അടയ്ക്കേണ്ടതും ബാക്കി തുകയും നിയമാനുസൃത നികുതിയും ലേലം ഉറപ്പിച്ചുകൊണ്ടുള്ള ഉത്തരവ് ലഭിച്ച് 7 ദിവസത്തിനുള്ളിൽതന്നെ അടയ്ക്കേണ്ടതു മാണ്.

പ്രസ്തുത നിബന്ധനകൾക്ക് വിപരീതമായി ലേലം കൊണ്ടയാൾ നിലകൊള്ളുകയാണെങ്കിൽ ടിയാൻ അടച്ച തുക സർക്കാരിലേക്ക് മുതൽ കൂട്ടുന്നതും പുനർ ലേലം നടത്തുന്നതുമായിരിക്കും. പുനർ ലേലത്തിൽ എന്തെങ്കിലും നഷ്ടം സംഭവിക്കുകയാണെങ്കിൽ ആയത് ടിയാനിൽനിന്നും

ഇടംകൊടുക്കുന്നതും മുൻ തുകയേക്കാൾ കൂടുതൽ തുക ലഭിച്ചാൽ ആയതിന്മേൽ ടിയാൻ യാതൊരുവിധ അപവാദവും ഉണ്ടായിരിക്കുന്നതുമല്ല. ലേലം കഴിഞ്ഞാലുടൻ ലേലത്തിൽ പങ്കെടുത്തവരുടെ നിരതദ്രവ്യം ലേലം കൊണ്ടയാളുടെ ഒഴികെ തിരിച്ചു നൽകുന്നതാണ്.

മേൽപ്പറഞ്ഞ വാഹനങ്ങൾ ലേല തീയതിക്ക് മുൻപുള്ള 10 പ്രവൃത്തി ദിവസങ്ങളിൽ എ. സി. എ. ആർ.-ന്റെ അനുവാദത്തോടെ രാവിലെ 10-നും 5-നും ഇടയ്ക്ക് പരിശോധിക്കാവുന്നതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ഈ ലേലം ദ്രോക്കുന്നതിനും അസ്ഥിരപ്പെടുത്തുന്നതിനുമുള്ള അധികാരം തിരുവനന്തപുരം റൂറൽ ജില്ലാ പോലീസ് മേധാവിയിൽ നിക്ഷിപ്തമാണ്.

ജില്ലാ പോലീസ് ഓഫീസ്, പി. അശോക് കുമാർ, ഐ. പി. എസ്., തിരുവനന്തപുരം (റൂറൽ). ജില്ലാ പോലീസ് മേധാവി.

TENDER NOTICES

(1)

[No. 9/2018-19]

No. C1-6351/2018/FSL. 20th July 2018.

Sealed tenders are invited for the “Annual Maintenance of UPS systems in Forensic Science Laboratory, Tvpm and RFSL Thrissur and Kannur”, so as to reach this office on or before 12 Noon on 20-8-2018. Tender is invited under single bid system.

Name—Annual Maintenance contract for one year for the following UPS systems (make of Hycon/Numeric/Servo) in Forensic Science, Laboratory, Tvpm and RFSL Thrissur and Kannur.

- (a) 10 KVA online—2 Nos.
- (b) 5 KVA online—4 Nos.
- (c) 3 KVA online—5 Nos.
- (d) 2 KVA online—4 Nos.
- (e) 1 KVA online—3 Nos.
- (f) 1 KVA inverter—2 Nos.
- (g) 5 KVA online UPS—2 Nos.
- (h) 6 KVA online UPS—1 No.
- (i) 5 KVA Servo Stabiliser—2 Nos.
- (j) 2 KVA Servo Stabiliser—1 No.

Approximate Amount—` 1,25,000.

EMD—` 1,250.

Cost of tender form—` 625+12% GST.

Date and time of opening of tender—20-8-2018, 3 p. m.

CONDITIONS

1. The tenders should be superscribed with tender number and details of the items and addressed to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala- 695 010 (Tel No. 0471 2722155). Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 20-8-2018 in the presence of the tenderer or their authorized representatives (with proof of identity) who may be present at that time. The sale of tender form will be closed at 4 p.m. on 18-8-2018.
2. The tenders should be submitted in sealed envelopes and superscribed with 'Tender No. and name of item'. The rate is to be quoted in Indian Money. No advance payment can be made for procuring any of the above items.
3. Opening of tenders :—Financial bids of the offers received with requisite EMD or Bid security with samples will be opened at 3 p.m. on 20-8-2018 in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected outright. The bids will be evaluated by an Evaluation Committee. All prices quoted should be inclusive of all levies and taxes.
4. Intending tenderer may on application to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website www.keralapolice.gov.in. The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in Crossed Bank Drafts/ Treasury Savings Bank Deposits/ Government Promissory Notes/ Bank Guarantee or National Saving Certificates drawn in favour of Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.

6. Police Department is not liable to send any individual communication. The firms should provide correct mail address for further communication. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be got cleared through Manager, FSL, CI Section (Phone 0471 2722155) or Director, FSL (0471-2721533).
7. The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.

(2)

[No. 10/2018-19]

No. CI-8076/2018/FSL.

26th July 2018.

Sealed tenders are invited for the "AMC (Software Maintenance Service) for the Software licence Renewal (one year) of Cellebrite—UFED Mobile Examination Device installed in the Regional Forensic Science Laboratory, Thrissur", so as to reach this office on or before 12 Noon on 30-8-2018. Tender is invited under two bid system (Technical & Financial bid).

Tender No. Name and Approximate Price—
10/2018-19—AMC and Software Renewal for one year (from the date of updating licence) of Cellebrite-UFED Touch-2 Mobile Examination Device installed in the Regional Forensic Science Laboratory, Thrissur—(1 No.)—
` 2,54,000.

EMD—` 2,540.

Cost of tender forms—` 900+12% GST.

Date and time of tender opening—30-8-2018, 3 p. m.

CONDITIONS

1. The tenders should be superscribed with tender Number and details of the items and addressed to the Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala- 695 010 (Tel No. 0471 2722155). Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 30-8-2018 in the presence of the tenderer or their authorized representatives (with proof of identity) who may be present at that time. The sale of tender form will be closed at 4 p. m. on 29-8-2018.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all

- envelopes sealed and superscribed with Tender No. and name of item. If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected outright. The rate is to be quoted in Indian Money No advance payment can be made for procuring any of the above items.
3. Opening of tenders—Technical bids of the offers received with requisite EMD or Bid security with samples will be opened on 30-8-2018 at 3 p.m. in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected outright. The technical bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening at a later date. The date for opening of financial bids will be intimated to the concerned suppliers via e-mail. Unopened financial bids of the technically disqualified bidders shall be returned to them. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.
 4. All the tenderers who quoted for the supply of above software are required to be ready for demonstration the same on 31-8-2018 at 11 a.m. at Forensic Science Laboratory, Tvpm.
 5. Intending tenderer may, on application to the Director, Forensic Science Laboratory, Kerala obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police website www.kerelapolice.gov.in. The tenderer who download forms should submit the required tender value as a Demand Draft along with the tender.
 6. Earnest Money Deposit (EMD) should be furnished along with the Tender. EMD may be submitted either in Crossed Bank Drafts/ Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of Director, Forensic Science Laboratory, Thiruvananthapuram, Kerala-695 010. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.
 7. Specification of the equipment shall be obtainable from Forensic Science Laboratory during working hours of FSL or from the Police website as mentioned above. The firms should also furnish the detailed specifications, make, brochures, technical support network in Kerala. etc. of the items along with tenders. The tenders without any detailed specifications of quoted items, brochures, make etc. will be rejected forthwith. The tenders without separate envelope and not superscribing the tender number etc. will be rejected.
 8. Preference will be given to the products submitted by the manufacturer or their authorized dealers having authorization from the original equipment manufacturer. Similarly preference will be given to the tenderer having experience of supplying similar/same items to Govt. Departments or Organizations, for which the tenderer has to produce proof of purchase/installation/ satisfaction of the customer.
 9. In the case of Foreign Equipments, the rates are to be quoted in Indian Rupees also. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring any of the above items. In case, advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only in extraordinary circumstances.
 10. As the equipment is urgently required, the selected bidder will have to supply the item without loss of time, preferably within one month. In case there is any delay in supplying the items due to any pressing circumstances, the tenderer must cite adequate, justifiable grounds in writings.
 11. Samples will have to be submitted free of cost whenever necessary, which would be returned only after Supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
 12. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The date of opening of the Financial bid will be communicated to the firms by e-mail. The firms should provide correct mail address for further communication. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be got cleared through Manager, FSL, CI section (Phone 0471 2722155) or Director, FSL (0471-2721533).
 13. The Director, Forensic Science Laboratory is empowered to reject any tender without assigning any reason.

Forensic Science Laboratory,
Thiruvananthapuram.

DR. R. SREEKUMAR,
Director FSL.o